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Title: Regarding alleged atrocities in Gorkhas and Bengali Hindus in Assam.

SHRI RAM PRASAD SARMAH (TEZPUR): Madam, I am going to raise a very important and sensitive issue relating to my State Assam. The atrocities and harassment faced by Hindu Bengalis and Gorkhas in Assam are increasing. The Hindu Bengalis are termed doubtful voters and foreigners in spite of the notification issued by the Government of India on 9th September, 2015. Till today, the Government of Assam has not implemented this notification.

The Hindu Bengalis are kept in detention camps. Their small children and mothers are not left out. So, I would, therefore, request the Home Minister that the Hindu Bengalis and Gorkhas, who are termed doubtful voters and foreigners should be given full protections. Gorkhas have their own contribution in the country for fighting internal and external aggression against any enemies. So, they cannot be termed as foreigners. They are the indigenous people of the country and they are also sons of the soil.

So, I would again request the Government of India and also the Government of Assam to give protection to the Hindu Bengalis and the Gorkhas in Assam.

Thank you, Madam.

HON. SPEAKER:

Shri Bhairon Prasad Mishra,

Kunwar Pushpendra Singh Chandel, and

Shri Sudheer Gupta are permitted to associate with the issue raised by Shri Ram Prasad Sarmah.

...(Interruptions)

माननीय अध्यक्ष : श्यामा चरण गुप्त।

आपका शिखर पानी के संबंध हैं। आप अपनी बात एक लाइन में खत्म किजिए, वयोंकि इस पर डिटेल में चर्चा होनी है।